

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

7. IA/1955/2023 In C.P. (IB)/849(MB)2020

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2023

NAME OF THE PARTIES: Pioneer Publicity Corporation Pvt Ltd
V/s
Frontage Media Pvt. Ltd.

Section: 9 of Insolvency & Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

IA No. 1955/2023 - Adv. Ashish Mehta a/w Adv. Sneha Mahawar i/b Ethos
Legal Alliance appeared for the applicant. List IA No. 1955/2023 on
26.06.2023.

Sd/-

ANURADHA BHATIA
Member (Technical)

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)